

FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA
CIRCUIT AT PORT BLAIR

ORDER SHEET

CPC. 351/00039/2017
(OA. 73/AN/2013)

Applicant(s) : A.J. Sirsika

Respondents : S.V. Madabhavi

Advocate for the Applicant(s) :
Ms. S. Mondal

Advocate for the Respondent(s) :
Mr. V.D.S. Balan

Notes of Registry	Orders of the Tribunal
	<p><u>20.06.2018 (DB) (Circuit at Port Blair)</u> <i>has</i> <i>official</i> Ld. Counsel for the official alleged contemnors files a memo along with copies of orders dated 25.05.2018 and 26/28.05.2018 which are taken on record. From the orders it is seen that orders of this Tribunal has already been complied with. Hence CPC is dropped. Notices, if any, are discharged.</p> <p>(Nandita Chatterjee) (S.K. Pattnaik) Member(A) Member(J)</p> <p>DRH</p>